

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Monday 26th day of November Two Thousand And Eighteen

PRESENT:
THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

O.A. 310/1563/2018

M. Chandran,
No. 48/1A, Soorammal Street,
Egmore, Chennai- 600 008.

....Applicant

(By Advocate: M/s. Ratio Legis)

Versus

Union of India Rep. by
The General Manager,
Southern Railway,
Park Town,
Chennai-3.

...Respondent

(By Advocate: Mr. P. Srinivasan)

O R A L O R D E R

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Heard. The applicant has filed this O.A seeking the following reliefs:-

"to call for the records related to penalty of removal passed by the respondent and further to direct the respondents to consider the representation dated 29.11.2017 and to do the necessary to sanction compassionate allowance to the applicant with consequential benefits."

2. It is submitted that the applicant, following the penalty order of the respondents dated 20.02.1990, sought compassionate allowance by his representation dated 29.11.2017 to which no response was received from the respondents. Therefore, he has filed the instant OA seeking the aforesaid relief.
3. Counsel for the applicant submits that the applicant would be satisfied if the respondents are directed to consider the representation of the applicant dated 29.11.2017 in accordance with rules and pass appropriate orders within a time limit to be set by the Tribunal.
4. Mr. P. Srinivasan, Ld. Standing counsel appearing for the respondents has no objection to the above prayer of the applicant.
5. Although the claim appears to be *prima facie* belated, keeping in view the limited relief sought by the applicant and without going into the substantive merits of his claim including limitation if any, I deem it appropriate to direct the respondent to consider the representation of the applicant dated 29.11.2017 in accordance with law and pass a speaking order within a period of three months from the date of receipt of copy of this order.
6. OA is disposed of at the admission stage.

(R. RAMANUJAM)
MEMBER (A)

26.11.2018

Asvs.